# LIST OF STAKEHOLDERS OF IBRIDGE SOLUTIONS PRIVATE LIMITED (UNDER LIQUIDATION) AS ON 15<sup>th</sup> February 2024

In response to the public announcement made by the Liquidator on 4<sup>th</sup> February 2024 in newspapers and website of IBBI inviting claims from the creditors of IBRIDGE SOLUTIONS PRIVATE LIMITED, the liquidator did not receive the claims that the erstwhile Resolution Professional (RP) received and through which the erstwhile RP constituted the Stakeholders Consultation Committee. The Liquidator has hence constituted the Stakeholders' Consultation Committee as admitted by the erstwhile RP and as such the list of stakeholders has been prepared:

# Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 15.02.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

Sl. No.	Category of stakeholders		y of claims eived	Summary o admit		Amount of contingent claims	of claims		Details in Annexure	
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				-				NA	
2	Liquidation costs incurred till date				1,09,072				NA	
3	Secured financial creditors	-	-	-	-	-	-	-	1	
4	Unsecured financial creditors	1	3,99,60,099	1	3,99,60,099	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	NA
7	Operational creditors (Government Dues)	1	5,341	1	5,341	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	6	
	Other stakeholders, if any (other than financialcreditors and operational creditors)	-	-	-	-	-	-	-	7	
_	Total	2	3,99,65,440	2	3,99,65,440			-		

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### List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identifi cation No.	Details of receiv		c							Amount of contingentclaim		of claim	Amount of claim under verification	Remarks ,if any
			Date of Amount receipt claimed		claim coveredby security interest re			security interest	security of covered by interest Security guarantee relinquished Interest?							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

#### Annexure-2

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 15.02.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

#### List of unsecured financial creditors

S		Identification No.	Details of receive		I	Details of cl	aim admitte		Amount of contingent		Amount of claim	1	Remarks, if any
					admitted	claim			claim	mutual dues, that may be set off	rejected	verification	
1	Tapi Sahakari Patapedhi Ltd	FC/01	As admitted by the erstwhile RP	3,99,60,099	3,99,60,099	Unsecured Financial Creditor	NA	99.99%	-	-	-	_	As admitted by the erstwhile RP

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## List of operational creditors (Workmen)

(Amount in ₹)

			Identification				Details of claim	ed				Amount of	· /	
		workman	No.	rec	eived				•	4		of claim		if any
	representative,			Date of	Amount	Total	Amount of	Nature	% share in	contingent	mutual	rejected	under	
	if any			receipt	claimed	amount	claim for the	of	total	claim	dues,		verification	
						of claim	period of	claim	amount of		that			
						admitted	twenty-four		claims		may be			
							months		admitted		set off			
							preceding the							
							liquidation							
							commencement							
							date							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

#### Annexure-4

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 15.02.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

## List of operational creditors (Employees)

S	l. Nan	e Name of employee	Identifica	Details of	claim		Details of cla	itted	Amount of	Amount	Amount	Amount of	Remar	
N	o. of		tionNo.	receive	ed					contingent	of any	of claim	claim under	ks,if
	auth	0		Date of	Amount	Total	Amount of	Nature	% share	claim	mutual	rejected	verification	any
	rise			receipt	claimed	amou	claim for the	of claim	in total		dues,			
	repr	es		_		nt of	period of		amount		that			
	enta	ti				claim	twelve months		of claims		may be			
	ve,if					admi	preceding the		admitted		set off			
	any					tted	liquidation							
							commencement							
							date							
N.	A NA	NA	NA	NA	A NA NA		NA	NA	NA	NA	NA	NA	NA	NA

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## **List of operational creditors (Government Dues)**

(Amount in ₹)

SI. No.	De	laim I		D	etails of clai	im admitted		Amount of		Amount of claim	Amount of claim	Remarks, if any			
	Department Government Identificat Date of Amount ion No. receipt claimed		claimed	nt of	of claim	covered by	lien / attachment	in total		mutual dues, that may be		under verification			
						ed				admitted		set off			
	E.S.I. Corporation Office	on Sub Regional	OC/G-01	As received by Erstwhile RP	5341		Governm ent dues	-	-	0.01%	-	_	-		As admitted by the erstwhile RP

#### Annexure-6

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 15.02.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

## List of operational creditors (other than Workmen, Employees and Government Dues)

			Identifi cation	Details of c		Details of claim admitted							Amount of any		Amount of claim	Remarks ,if any
•				Date of receipt	claimed	Amount of claim admitted	claim	covered bylien or attachmen	attachm	covered by guarantee	in total	conti ngent		rejecte d	under verificati on	
N.A	A N	JA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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## List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

															(	10 00110 111 ()
Sl.	Name of	Category of	Identi	Details of	f claim		Details of claim admitted						Amou	Amoun	Amount of	Remarks
No	stakeholder	stakeholders	ficati	received								contingen	nt of	t of	claim	, if any
		(preference	on	Date of	Amount	Amount	Na	Amount	Whether	Amount	% share	t claim	any	claim	under	
		shareholders /	No.	receipt	claimed	of claim	tur	covered by			in total		mutua	rejecte	verificatio	
		equity		_		admitted	e of	lien or	attachmen	by	amount		ldues,	d	n	
		shareholders /					clai	attachmen	t	guarante	of claims		that			
		partners					m	t pending	removed?	e	admitted		may			
		/ others)						disposal	(Yes/No)				beset			
								_					off			
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Shashant Sudhakar Yeola

Liquidator

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Email Id: ibridgeliquidation@gmail.com

Date: 15.02.2021 Place: Nashik